

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T. C.P No. 19/(MAH)/2014  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: Jessica Iqbal Lukmani

V/s.

M/s. Dynacraft Machine Company Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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18-	Adv. Manal Dhanani i/b M/s Ganesh & Co	for Res. 6 to 18	
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Manal Dhanani

Order

TCP No.19/ 397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter for hearing on 18.4.2017.

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)